

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519
IB-995/PB/2020
IA/2858/2024

IN THE MATTER OF:

Manab Datta & Ors.

.....Applicant

Vs.

Grandstar Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Abhishek Anand, Mr. Akshit Awasthi, Advs. for
RP/Respondent in IA/2858/2024

ORDER

Due to paucity of time, the matter is listed on **02.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)